

**Notice Calling for suggestions, views, comments etc from WTO- SPS Committee members within a period of 60 days on the draft notification regarding Quality of Vegetable oil for Repeated Frying.**

**F.No.Stds/O&F/Notification(6)/FSSAI-2017.**In the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, in Schedule 4, in Part-V, in clause II, in sub-clause 3 relating to cooking, in item (j) , the following shall be inserted, namely-

“However, Vegetable Oil having developed Total Polar Compound more than 25% shall not be used.”

